

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 628
133/252/ND/2022**

IN THE MATTER OF:

Income Tax Officer, Ward 20(1), New Delhi

...APPELLANT

Vs.

ROC and Ors. (M/s. Proplarity Real Estate Pvt. Ltd.)

...RESPONDENT

**Section
U/s 252**

**Order delivered on 18.11.2022
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

For the Income Tax Department

**: Mr. Puneet Rai Adv. Sr. Standing
Counsel**

For the RoC

:

ORDER

Due to paucity of time, matter is adjourned to **15.12.2022.**


(COURT OFFICER)